

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 303
TO BE ANSWERED ON THE 4TH FEBRUARY, 2020

NATIONAL AGRICULTURAL POLICY

303. SHRI JUAL ORAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to implement a new National Agricultural Policy;
- (b) if so, the areas where more emphasis is laid in the new Agricultural Policy; and
- (c) the salient features thereof and the ways in which the farmers' welfare and interest are being protected under the new policy?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): There is no such proposal under consideration. However, the National Policy for Farmers (NPF), 2007 is already in place, which aims to improve economic viability of farming and increase net income of farmers.

Further, the Government constituted an Inter-ministerial Committee in April, 2016 to examine issues relating to "Doubling of Farmers Income" and recommend strategies to achieve the same. The Committee submitted its Report to the Government in September, 2018. To achieve this, the Committee has identified seven sources of income growth viz., improvement in crop productivity, improvement in livestock productivity; resource use efficiency or savings in the cost of production; increase in the cropping intensity; diversification towards high value crops; improvement in real prices received by farmers; and shift from farm to non-farm occupations. Subsequently an Empowered Body was set up on 23.01.2019 to monitor and review the progress against the recommendations.
